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Declaration of Assets and LiabilitiesYear 2023-24

I, Vinay Kumar, son of Late Arjun Prasad aged 37 years, belonging to Stenographer & Private Secretary Services and presently working as Stenographer, Bihar Legislative Assembly Secretariat, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self	Spouse Name (S) Priti Mala	Dependant-1 Name Pranav Kumar	Dependant-2 Name Vaibhav Kumar	Dependant-3 Name
(I)	Cash	5,000/-	10,000/-	Nil	Nil	Nil
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI, BVM, Patna Total Rs. 5,000/-	SBI, Bari Pahari, Bihar Sharif Total Rs. 3,000/-	Nil	Nil	Nil
(III)	Bonds, Debentures and Shares in Companies	Nil	Nil	Nil	Nil	Nil
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- 6087+5668 = 11,755/- (Half Yearly) Premium	LIC- 13,687/- (Half Yearly) Premium	Nil	Nil	Nil
(V)	Motor Vehicles (details of make, etc.)	One Activa Skuti, Make-2015	Nil	Nil	Nil	Nil
(VI)	Jewellery (give details of weight and value)	Gold-08 gm	Gold-90 gm Silver-400 gm	Nil	Nil	Nil
(VII)	Other assets, such as values of claims/ interests	Sony LD TV, Samsung Refrigerator, LG Washing Machine	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name (s) Priti Mala	Dependant-1 Name Pranav Kumar	Dependant-2 Name Vaibhav Kumar	Dependant-3 Name
(I)	Agricultural Land -Location(s)-Survey number(s) -Extent (Total measurement) -Current market value	Non Allotment Property	Nil	Nil	Nil	Nil
(II)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	1.6 Dismil Mouja- Brahampur, Thana No.- Phulwari-35, Patna Current Value-30 Lacs	Nil	Nil	Nil	Nil
(III)	Buildings (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	Non Allotment Property	Nil	Nil	Nil	Nil
(IV)	Houses/Apartments , etc. -Location(s) -Survey/door number(s) Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(V)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as on 01.02.2024
(a)	(i) Loans from Banks	(i) SBI, BVM, Patna (ii) PNB, Boring Road, Patna	4,50,000/- (Personal Loan) 25,59,000/- (Land + Constr.)
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues:	Nil	Nil
	(a) dues to departments dealing with government accommodation		

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	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to department dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments government transport (including aircraft and helicopter(s))	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax return filed. Give also permanent Account Number (PAN)]	Nil (IT return Upto AY 2023-24) PAN No.-BFYPK2515N	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN No :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.; Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: VINAY KUMAR

Designation: Stenographer

Department: Bihar Legislative Assembly Secretariat,
Patna

Place- Patna

Date: 01.02.2024

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.